GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARFMERS WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 987 TO BE ANSWERED ON THE 28/07/2023

SUPPORT FOR RYTHU BHAROSA KENDRAS

987. SHRI MASTHAN RAO BEEDA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a): whether Central Government intends to provide any support to the Government of Andhra Pradesh for the completion of 4,200 godowns project to be undertaken to improve the functioning of Rythu Bharosa Kendras;
- (b): if so, the details thereof;
- (c): if not, the reasons therefor; and
- (d): the other measures being taken to improve storage facilities for farmers in the country?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR)

(a) to (c): Yes, Sir. Agriculture Infrastructure Fund Scheme (AIF) launched during 2020, is a financing facility of ₹ 1,00,000 crore which envisages interest subvention of 3% per annum upto a limit of ₹ 2 crore and credit guarantee coverage upto that limit with the provision for reimbursement of guarantee fee for a maximum period of 7 years. The State of Andhra Pradesh has been tentatively allocated a sum of Rs 6540 crore under AIF funding Agriculture Infrastructure Projects at farm-gate & aggregation points (Primary Agricultural Cooperative Societies, Farmers Producer Organizations, Agriculture entrepreneurs, Start-ups, etc.) during the currency of the Scheme. Setting up warehouses and cold storages to reinvigorate the storing capacity is an eligible activity under the AIF Scheme. In fact, PACS, SHGs, FPOs, multi-service cooperatives and other farmer groups are encouraged to set up post-harvest infrastructure units and community farming assets to prevent post-harvest losses, add value to farmers and increase their income.

Rythu Bharosa Kendras are directly involved in AIF finance through their integration with PACS which get the scheme benefits of AIF for setting up warehouses apart from other

infrastructures. 1367 projects of Rythu Bharosa Kendras / PACS with a total sanction of Rs.1519.00 crore have been sanctioned which includes in principle projects sanctioned by NABARD. Out of the total sanctioned projects, for 209 projects, a loan of Rs 25.00 crore has been disbursed.

(d): Apart from AIF Scheme, the following schemes are also being implemented in DA&FW in order to improve the storage facilities for farmers in the country:

Mission for Integrated Development of Horticulture (MIDH), provides assistance for development of PostHarvest Management (PHM) for perishable horticulture crops which includes establishment of pack house, Integrated pack house, pre-cooling, staging cold room, cold storages, controlled atmosphere (CA) storage, reefer transport, setting up of ripening chambers and Integrated cold chain supply system etc.

For creation of **Agricultural Marketing Infrastructure** (**AMI**) including Scientific Storage and to reduce post-harvest and handling losses, the Ministry of Agriculture & Farmers Welfare, Govt. of India is implementing sub-scheme "Agricultural Marketing Infrastructure (AMI)" of Integrated Scheme for Agricultural Marketing (ISAM) across the country. It is an open ended, Demand driven and credit linked scheme wherein back-ended capital subsidy @ 25% and 33.33% is available based on the eligible category of the beneficiary. Assistance is available to Individuals, Farmers, Groups of farmers/growers, Agri-preneurs, Registered Farmer Producer Organizations (FPOs), Cooperatives, state agencies, etc.

RashtriyaKrishiVikasYojana(Infrastructure and Assets): Projects under this stream will emanate from State Agriculture Infrastructure Development Programme (ASIDP). This will normally include projects selected on the basis of normative requirement of infrastructure, actual availability thereof and the gap in agriculture infrastructure in the state viz. setting up of laboratories and testing facilities, storage including cold-storages, mobile vans, agricultural marketing, etc.
